- (b) if so, the details thereof;
- (c) the action taken so far, by Government thereon; and

(d) the remedial measures taken by Government to check such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (d) A committee consisting of officers from Container Corporation of India and experts from Delhi Fire Service was constituted to establish the cause of fire, fix responsibility and suggest preventive measures. After through examination of the available evidence by the fire experts and rest of the members, the committee was unable to conclusively establish the cause the fire. The committee has observed that fire preparedness at Tughlakabad is in accordance with the norms set by the Insurance Tariff Advisory Committee of Ministry of Finance. Fire Safety Audits have been undertaken at various terminals and arrangements have been strengthened wherever necessary.

Late running of Kalindi Express

†3470. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for continuous late running of Kalindi Express (Bhiwani-Farrukhabad) and too much filth in it;

(b) whether passengers with general ticket have specifically been authorized to travel in the reserved coaches of the above said train;

(c) if not, the reasons for passengers having general tickets travelling in such a large number in reserved coaches of above train; and

(d) whether Government would take immediate necessary action regarding timely running of Kalindi Express, its cleanliness and in respect of unauthorised passengers in reserved coaches?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) 4724 Bhiwani-Farrukhabad Kalindi Express is running right time on most of the days. In the month of July and August, 2010 (upto 15th August) out of 46 days, the train has terminated right time on 36 days. It was late on 10 days due to various reasons like asset failures, miscreant activities, cattle run over, bad weather and cascading affect of other trains running late etc. Cleaning of coaches of Kalindi Express is carried out at Bhiwani and Kanpur before the start of journey of the train each time.

(b) No, Sir.

(c) Passengers having general ticket and found travelling in reserved coaches are treated as irregular passengers by railways.

[†]Original notice of the question was received in Hindi.

- (d) The following steps are taken for ensuring punctuality of trains:-
- 1. Intensive, round the clock monitoring of trains at all three level *viz*. Divisional, Zonal Head Quarters and Railway Board.
- 2. Punctuality drives are being conducted from time to time.
- 3. Improvements in Time tabling to provide a clear path.
- 4. Improvement in standard of maintenance of assets to reduce equipment failures and cleanliness.
- 5. Training, counseling and motivating staff to ensure punctual running.
- 6. Up-gradation of technology of track, rolling stock and signaling.
- 7. Up-gradation of infrastructure of improve line and terminal capacity.
- 8. Regular drives are conducted to prevent irregular travel including entry of unauthorized passengers in reserved coaches. Such persons, when detected are dealt with as per provisions of Railways Act. It is a continuous process.

Recommendation of CAG on safety norms

3471. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Comptroller and Auditor General of India (CAG) has submitted a report laying down certain safety norms and areas for improvement in Railways;

(b) if so, whether Government has failed to initiate any corrective measures outlined in the CAG's report yet; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Comptroller and Auditor General of India in its report no. PA 8 of 2010-11, presented in Lok Sabha and Rajya Sabha on 3.8.2010, has reviewed the implementation of Corporate Safety Plan in Indian Railway and has made its observations thereon. These observations are under examination in consultation with audit and Action Taken Notes on these recommendations will be submitted to Public Accounts Committee as per the laid down procedure.

Quota on trains to Bihar

3472. PROF. ANIL KUMAR SAHANI : Will the Minister of RAILWAYS be pleased to state:

(a) whether Bihar has been discriminated in the matter of quota on trains than other States like West Bengal, etc.;

- (b) if so, the reasons therefor; and
- (c) the steps taken to restore the quota on the trains to Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) Review of reservation quotas is done train-wise and not State-wise. Such reviews of